

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT – II

Item No. 206
(IB)- 609(ND)/2017
IA/3476/2020

IN THE MATTER OF:

SE Investments Ltd.

...Applicant/Petitioner

Versus

Soni Realtors Pvt. Ltd.

...Respondent

SECTION

U/s 7 of IBC, 2016

Order Delivered on 04.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Saurabh Jain- Counsel for Home buyers
Mr. Manoj Kalshrestha- Counsel for the RP
Mr. Rahul Kumar, Mr. P. Nagesh and Mr. Harshal Kumar-
Counsels for Respondent

ORDER

IA-346/2020: No representation on call on behalf of the Petitioner.
Counsel for the Resolution Professional is present. In the interest of justice,
the matter is adjourned.

List the matter on 13th October, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)